

(c) The representations have been dealt with in accordance with the prescribed Government procedures/rules, and wherever feasible, relief has been provided.

### Murders and Deaths in General Elections

121. SHRI R. K. MHALGI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of murders and deaths that occurred during the period of General Elections of Lok Sabha in January, 1980; and immediately thereafter because of electioneering atmosphere throughout the country State-wise; and

(b) the nature of reaction taken and, the number of persons arrested?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) According to available information 10 persons were killed during the poll in connection with Lok Sabha Elections, 1980. The State-wise breakup is as follows:

Andhra Pradesh:	1
Bihar:	5
Manipur:	1
Uttar Pradesh:	3
-	-----
-	10
-	-----

(b) Information is being collected and will be laid on the Table of the House.

### Foreign Nationals Issue

122. SHRI C. R. MAHATA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government have received a letter from the Chief Minister of West Bengal in connection with a political discussion with all parties and groups in Assam and

Meghalaya under the Centre's initiative to bring about a lasting solution to the foreign nationals issue; and

(b) if so, reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) Yes, Sir.

(b) The Prime Minister and the Home Minister have had intensive consultation with the Governors of the North Eastern States. The Prime Minister has also discussed the subject with the leaders of the opposition and it has been decided to have talks with the leaders of the national parties in Assam and the leaders of the opposition in Delhi. The Government of India are also in contact with Governments of Assam and Meghalaya and are providing necessary assistance to maintain peace and harmony in the States.

### Probe into Bulgarian Ship Purchase Deal

123. SHRI C. R. MAHATA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government have constituted a Commission of Inquiry into the Bulgarian ship purchase deal entered into by the Tamil Nadu Government; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI ZAIL SINGH): (a) No, Sir.

(b) In November, 1979, the Chief Minister of Tamil Nadu approached the Central Government to request the Chief Justice of India to indicate whether he could spare the services of a sitting Judge of the Supreme Court to conduct an enquiry, agreed

to by the State Government into the allegations against the Chief Minister made by Shri M. Karunanidhi, Leader of the Opposition in the Tamil Nadu Legislative Assembly, regarding the deal between Poompuhar Shipping Corporation of Tamil Nadu and a Bulgarian State-owned Organisation, for the purchase of bulk carriers. The request of the Chief Minister was referred to the Chief Justice of India who expressed his inability to spare the services of a sitting Judge for the inquiry. The Chief Minister of Tamil Nadu was informed accordingly. In view of this position, the question of appointing a Commission by the Central Government did not arise.

**Amount Refunded by Orissa Government under integrated Tribal Development Programme**

125. SHRI A. G. DAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is fact that the Orissa Government has refunded a viable unspent money, under Integrated Tribal Development Programme Schemes to the Union Government in the year 1978-79;

(b) if so, the reason thereof; and

(c) the project-wise details may be placed on the Table of the Lok Sabha?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):**

(a) No, Sir.

(b) and (c). Do not arise.

**सीमेंट के वितरण के लिए योजना**

126. श्री मूलबन्ध डोंगा : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने सीमेंट के वितरण के लिये कोई योजना बनाई है और यदि हाँ, तो उससे संबंधी स्थिति क्या है ; और

(ख) इस समय देश में सीमेंट की कितनी

कमी है और इस कमी को दूर करने के लिये सरकार क्या प्रयास कर रही है और यह कमी कब तक दूर कर दी जायेगी ?

**बिजली तथा उद्योग मंत्री (श्री आर० बकटारामन) ::**

(क) देश में सीमेंट का उचित मूल्य पर युक्ति-युक्त वितरण तथा उपलब्धता सुनिश्चित करने के लिए उसका विनियमन उद्योग (विकास तथा विनियमन) अधिनियम, 1951 की धारा 18 (छ) तथा 25 के अन्तर्गत जारी किये गये सीमेंट नियंत्रण आदेश, 1967 के उपबंधों के अन्तर्गत किया जाता है। देश में सीमेंट की संभावित उपलब्धता का अनुमान प्रत्येक तिमाही के आरम्भ में लगाया जाता है तथा विभिन्न राज्यों, संघ राज्य क्षेत्रों एवं केन्द्रीय सरकार के विभागों का उपयुक्त मात्रा में इकट्ठे सीमेंट का आबंटन किया जाता है। राज्यों/संघ राज्य क्षेत्रों में खुदरा वितरण का नियंत्रण राज्य/संघ राज्य क्षेत्रों द्वारा किया जाता है। आवश्यक वस्तु अधिनियम, 1955 के अन्तर्गत सीमेंट को आवश्यक वस्तु घोषित किया गया है।

(ख) देश में आंतरिक उत्पादन तथा सीमेंट का आयात करने से सीमेंट की उपलब्धता में वृद्धि होने के बावजूद सीमेंट की काफी कमी है। देश में भविष्य में मिलने वाली सीमेंट की मात्रा बढ़ाने के लिए स्थिति में सुधार करने के लिए निम्नलिखित कदम उठाये गये हैं:-

(1) भूटान तथा नेपाल को छोड़कर देश में बाहर सीमेंट का निर्यात करने पर रोक लगा दी गई है।

(2) सरकारी तथा निजी क्षेत्र में अतिरिक्त क्षमता स्थापित करने के लिए अनेक नये लाइसेंस तथा आणय-पत्र जारी किये गये हैं।

(3) सीमेंट के संरक्षण के लिए अपनाये गये विभिन्न अभ्युपायों पर मंत्रिमंडल की एक उप-समिति इस समय विचार कर रही है। सीमेंट के स्थान पर बूझे हुए चूने, पैडी हल्के सीमेंट संगोल चूने का गारा आदि जैसी सामग्री का इस्तेमाल करके सीमेंट का संरक्षण किया जा रहा है।

4. देश में सीमेंट का आयात किया जा रहा है।

5. गड़क द्वारा सीमेंट परिवहन के भाड़ा प्रतिपूर्ति संबंधी विद्यमान नियमों को उदार बना दिया गया है।

6. सरकार ने बिजली कटीती के दौरान कैप्टिव पावर का उपयोग करने के लिए सीमेंट का उत्पादन करने के मामले में महायता की मंजूरी दी है।

7. सीमेंट का उत्पादन करने के लिए कोयले की पर्याप्त पूर्ति न होने के कारण मिट्टी के तेल का उपयोग करने के लिए सरकार ने सीमेंट उद्योग को सहायता देने की घोषणा की है।